



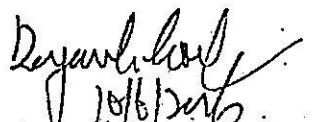
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

Ms. Shivani Yadav, Personal Assistant (EC-60747192), posted in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi is hereby detained and is directed to work with Duty Magistrate / Ms. Aradhana, Judicial Magistrate First Class (NI-Act)-09, Central District, Tis Hazari Courts, Delhi on 13.06.2026 (Second Saturday).

The abovesaid official shall be entitled to avail compensatory leave in lieu of duty performed by her on 13.06.2026 (Second Saturday), as per rules.

Note:- Non-compliance of the order will be viewed seriously.

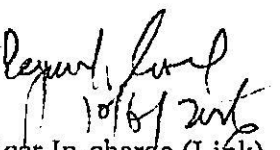

(Rajesh Kumar Goel)
Officer In-charge (Link)
Administration Branch-I

No. 48592-600 /Admn.I(HQs)/T&P(DM)/2026

Dated, Delhi the 10 JUN 2026

Copy forwarded for information and necessary action to :-

1. The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.
2. Officer Concerned.
3. DDO/Sr. Accounts Officer, Central District, Tis Hazari Courts, Delhi.
4. Personal Office of Principal District & Sessions Judge (HQs), THC, Delhi.
5. The Branch In-Charge, O/o Chief Judicial Magistrate, Central District, THC, Delhi.
6. Dealing Official, Computer Branch, Central District, THC, Delhi.
7. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
8. The Website Committee – for uploading the order on the Website.
9. Official Concerned.


Officer In-charge (Link)
Administration Branch-I